

COURT-I

(Appellate Jurisdiction)

**APPEAL NO. 335 OF 2018 &
IA NO. 1414 OF 2018**

Dated : 27th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Pinpoint Energy K1 Private Limited

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gautam Swarup

Counsel for the Respondent(s) :

ORDER

Rejoinder, if any, shall be filed on or before 26.06.2019 after duly serving advance copy on the other side.

List the matter on **22.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/kt